

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 06-05-2019 TO 10-05-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	FINAL ORDERS			
1	<u>ST/52078/2015</u>	53585/2018	2/5/2019	8/5/2019
2	<u>ST/58586/2013</u>	53587/2018	2/5/2019	6/5/2019
3	<u>ST/50343/2016</u>	53591/2018	6/5/2019	9/5/2019
4	<u>ST/52082/2015</u>	53592/2019	6/5/2019	9/5/2019
5	<u>C/50283-50288,50290-50307/2019C/53827-53833,53861-53862/2018</u>	50555-50587/2019	1/5/2019	9/5/2019
6	<u>C/50490/2019</u>	50592/2019	1/5/2019	6/5/2019
7	<u>ST/50576/2015</u>	50596/2019	1/5/2019	6/5/2019
8	<u>ST/50478/2016</u>	50597/2019	1/5/2019	6/5/2019
9	<u>ST/52515/2016</u>	50598/2019	6/5/2019	9/5/2019
10	<u>ST/52035/2015</u>	50599/2019	1/5/2019	6/5/2019
11	<u>ST/50243/2015</u>	50600/2019	1/5/2019	6/5/2019
12	<u>ST/50512/2016</u>	50602/2019	2/5/2019	6/5/2019
13	<u>ST/215/2012</u>	50603/2019	1/5/2019	6/5/2019
14	<u>ST/55676/2013</u>	50604/2019	3/5/2019	8/5/2019
15	<u>ST/51475/2014</u>	50605/2019	3/5/2019	8/5/2019
16	<u>C/50471/2019</u>	50606/2019	2/5/2019	8/5/2019
17	<u>C/52189/2018</u>	50609/2019	6/5/2019	9/5/2019
18	<u>ST/50504/2016</u>	50624/2019	6/5/2019	9/5/2019
19	<u>C/50312/2019</u>	50625/2019	6/5/2019	9/5/2019
20	<u>C/51889,52240,52241/2018</u>	50626-50628/2019	7/5/2019	9/5/2019
21	<u>ST/50219/2016</u>	50630/2019	8/5/2019	9/5/2019
	MISC ORDERS			
1	<u>ST/50413/2019</u>	50320/2019	2/5/2019	6/5/2019
2	<u>ST/50474/2019</u>	50321/2019	2/5/2019	6/5/2019
3	<u>ST/50404/2019</u>	50322/2019	2/5/2019	6/5/2019
4	<u>ST/50397/2019</u>	50323/2019	2/5/2019	6/5/2019
5	<u>ST/50403/2019</u>	50324/2019	2/5/2019	6/5/2019
6	<u>ST/50353/2019</u>	50325/2019	2/5/2019	6/5/2019

7	ST/50349/2019	50326/2019	2/5/2019	6/5/2019
8	ST/50462/2019	50332/2019	2/5/2019	6/5/2019
9	C/50691/2019	50333/2019	2/5/2019	7/5/2019
10	ST/50214/2016	50334/2019	2/5/2019	7/5/2019
11	C/53528/2018	50338/2019	3/5/2019	9/5/2019
12	ST/60538/2013	50339/2019	3/5/2019	8/5/2019
13	C/53571/2018	50340/2019	3/5/2019	8/5/2019
14	C/50563/2019	50341/2019	3/5/2019	9/5/2019
15	ST/50769/2018	50342/2019	3/5/2019	9/5/2019
16	C/50548/2019	50343/2019	3/5/2019	8/5/2019
17	C/50761/2019	50344/2019	2/5/2019	8/5/2019
18	C/50762/2019	50345/2019	2/5/2019	8/5/2019
19	C/50618/2019	50346/2019	3/5/2019	7/5/2019
20	C/50636- 50638/2019	50347-50349/2019	3/5/2019	7/5/2019
21	ST/50278/2017	50350/2019	6/5/2019	7/5/2019
22	ST/850/2008	50351-50352/2019	6/5/2019	9/5/2019
23	ST/50420/2018	50353/2019	6/5/2019	9/5/2019
	INTERIM ORDERS			
1	C/50401/2019	24/2019	3/5/2019	8/5/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				Deputy REGISTRAR

Beer Singh